

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
IA No. 3329/ND/2021
IB-1226/(ND)/2019

IN THE MATTER OF:

Ashish Bankar

Vs.

M/s Nu Tek India Ltd.

....**Applicant**

....**Respondent**

Order under Section 7 of IBC.

Order delivered on 04.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Liquidator

For the SBI

: Mr. Sanjay Kumar Singh, Adv.

: Mr. Siddharth Sangal, Adv.

Mr. Akhilesh

Mr. Ritesh Khare, Adv.

For the Respondent

:

ORDER

IA No. 3329/ND/2021:

Application filed by liquidator against the debtor of the Corporate Debtor. Issue notice to non-applicant respondent UP Electricals Ltd.

List on 01.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)